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**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> May, 2023

No. HC.XV.16/2021/88/RV. After consideration of the representations submitted by Shri Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo, Sonari (under suspension), presently attached to the District & Sessions Judge, Tinsukia, the High Court has been pleased to revoke the suspension order of Shri Bora, issued vide High Court Notification No. HC.XV.16/2021/144/RV., dated 22.12.2021.

By Order

Sd/- ROMEN BARUAH  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.16/2021/88A/RV., dated 25.05.2023

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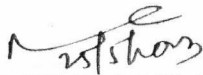
1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, with reference to High Court Memo. No. HC.XV.16/2021/144A/RV., dated 22.12.2021.
3. The District and Sessions Judge, Charaideo, Sonari, Pin.785690 for information with reference to High Court Memo. No. HC.XV.16/2021/144A/RV., Dated 22.12.2021
4. The District and Sessions Judge, Tinsukia, Pin.786126 for information with reference to High Court Memo. No. HC.XV.16/2021/144A/RV., Dated 22.12.2021.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo, Sonari (under suspension), presently attached to the Office of the District & Sessions Judge, Tinsukia, Pin.786126 for information with reference to High Court Memo. No. HC.XV.16/2021/144A/RV., Dated 22.12.2021.
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
8. The Treasury Officer, Tinsukia, Pin-786126/Charaideo, Pin-785690, for information with reference to High Court Memo. No. HC.XV.16/2021/144A/RV., Dated 22.12.2021
9. The Administrative Officer (Judl.), Appointment Section/Statement Section, Gauhati

High Court, Guwahati.

10. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.

12. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.

13. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
REGISTRAR (VIGILANCE)